



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 1111/2019
M.A. No. 838/2020**

This the 04th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Amrendra Kumar Jalan, EE (Civil), Group 'A',
Aged about 45 years,
S/o Late Sh. Pasupati Nath Jalan,
R/o Flat NO. A-506, Homes 121, sec-121,
Noida, UP.

... **Applicant**

(None)

Versus

1. Union of India,
Thorugh its Secretary,
Ministry of Houseing & Urban affairs,
Nirman Bhawan, New Delhi.
2. The Director General,
CPWD,
Ministry of Housing & Urban Affairs,
Nirman Bhawan, New Delhi.

... **Respondents**

(None)

ORDER (Oral)**Justice L. Narasimha Reddy, Chairman:**

This OA is filed challenging the inaction of the respondents in not treating his eligibility for promotion to the post of SE (C) in the respondents organization and for other consequential benefits. The matter was heard and reserved for orders. Thereafter, the learned counsel for applicant has placed before us a copy of the order dated 09.12.2020, through which he was promoted to the post of SE(C) with six other candidates.

2. In that view of the matter, the OA has become infructuous and the same is dismissed as having become infructuous.

3. There shall be no orders as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

lg/rk/ankit/sd